

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/241/ (IB)/2017  
NAME OF THE PETITIONER(S) : MAFARAM JAVANARAM CHAUDHARY  
NAME OF THE RESPONDENT(S) : CANADIAN CRYSTALLINE WATER INDIA LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

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**ORDER**

Matter is called. No representation on both the sides. The Registry is directed to send notice to both the parties. Put up on **20.07.2017 at 02.30 P.M.**

  
**(CH. MOHD. SHARIEF TARIQ)**  
(MEMBER (JUDICIAL))

  
**(K. ANANTHA PADMANABHA SWAMY)**  
(MEMBER (JUDICIAL))